

**MINISTRY OF CORPORATE AFFAIRS
(VIGILANCE SECTION)**

**PROPERTY RETURN FOR THE YEAR 2012
(AS ON 01.01.2012)**



1.	Name of the Officer	DARA SHASHI RAJ
2.	Service to which he belongs	Indian Company Law Service
3.	Present Post held	Assistant Registrar Of Companies.
4.	Present Pay	Rs.20680/-
5.	Office	Office of the Registrar of Companies, Andhra Pradesh, Hyderabad.
PROPERTY DETAILS		
6.	Description of property	Flat
7.	Precise Location	a. Flat No.502, Block C, Akash- III, 132 feet Ring Road, Naranpura, Ahmedabad -380013 b. Flat No.302, Block B, Sunrise Enclave, Padmarao Nagar, Secunderbad – 500 025
8.	Area of Land in case of landed property	Not applicable.
9.	Nature of land (state whether residential / agricultural etc)	Not applicable.
10.	Extent of Interest	Full
11.	If not in own name state in whose name and relationship with Government Servant.	Not applicable.
12.	Date of Acquisition	a) 24.12.2004 b) 14.07.2010
13.	How acquired(whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Government servants and other details of person from whom acquired etc. be given (See note below)	a) HOUSING LOAN b) HOUSING LOAN
14.	Value of Property (See note below)	a.Rs.6,72,000/- b. Rs.20,00,000
15.	Particular of sanction of prescribed authority, if any.	Prior intimation given sanction Awaited.
16.	Total Annual Income from the Property.	Rs.60000/- pa
17.	Any Other Particulars.	--

Date : 18.01.2012
Place : HYDERABAD


SIGNATURE